

13/3/2001-36

Applicant has sent a letter to his Counsel with a request to withdraw the case pending at CAT, Mumbai. The said letter is being placed on record alongwith letter of Advocate, Shri Ahuja by Shri V. S. Masurkar, Counsel for Respondents..
In the result, the OA stands disposed of as withdrawn. No costs.

TIO
J.M.

(Shanta Shastri)
M(A)

(S.L. Jain)
M(J)

alop.

Order/Judgement despatched
to Appellant/Respondent (s)
28/3/01